

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3114/2016

Thursday, this the 11th day of May 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Anil Dalal, age 54 years
Executive Engineer (Civil)
r/o 3402, Mohindra Park, Shakur Basti, Delhi

(Mr. Rajeev Sharma, Advocate)

..Applicant

Versus

1. The Commissioner,
North Delhi Municipal Corporation
Dr. S P Mukherjee Civic Centre, 4th Floor
J L Marg, New Delhi
2. The Additional Commissioner (Eatt.)
North Delhi Municipal Corporation
Central Establishment Department
Dr. S P Mukherjee Civic Centre, 5th Floor
J L Marg, New Delhi
3. Director (Personnel)
North Delhi Municipal Corporation
Dr. S P Mukherjee Civic Centre, 13th Floor
J L Marg, New Delhi

..Respondents

(Mr. R.N. Singh, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Mr. Rajeev Sharma, learned counsel for applicant submits that in view of Office Order dated 01.03.2017, placed on record by the respondents, nothing survives in this O.A. Dismissed as infructuous.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

May 11, 2017
/sunil/